

(100)

OFFICE OF THE DISTRICT JUDGE-VIII, ROHINI COURT COMPLEX : DELHI

ORDER

In pursuance of the provisions of sub-section (1) of section 5 of the Right to Information Act, 2005 (22 of 2005), and in supersession of earlier orders I, District Judge – VIII, Rohini Court Complex, Delhi designate Ms. Sunita Malhotra presently posted as Superintendent in the Copying Agency, Rohini, as Public Information Officer, Rohini District Court, Delhi and Sh. Jai Prakash, presently posted as Superintendent in the Computer Branch, Rohini as Link Public Information Officer, Rohini District Court, Delhi, in addition to their duties.

Dated:- 09.2.2010

Bimla
(BIMLA MAKIN) 9.2.10
DISTRICT JUDGE - VIII
ROHINI COURT COMPLEX :
DELHI

Note : Both the abovesaid officers shall not proceed on leave simultaneously and before proceeding on leave shall ensure that one of them is available in the office.

2221-2329
No...../Admn/RC/09

Dated, Delhi the 09.2.2010

Copy forwarded for information to :-

1. The Registrar General, High Court of Delhi, New Delhi
2. The Secretary (AR), Administrative Reforms Deptt, 07th Level, C Wing, Delhi Secretariat, Govt of NCT of Delhi, New Delhi.
3. The Ld. District Judge – I to VII and IX, Tis Hazari, Patiala House, Karkardooma, and Dwarka Court Complexes, Delhi / New Delhi.
4. The DDO / Head of Office, Rohini court Complex,
5. All the Judicial Officers, Rohini Court Complex, Delhi.
6. The Chief Metropolitan Magistrate, Tis Hazari Court, Delhi.
7. The Officers concerned.
8. The PRO / APRO, Tis Hazari, Patiala House, Karkardooma, Dwarka and Rohini Court Complexes, Delhi / New Delhi.
9. All the Branches, Rohini Court Complexes, Delhi / New Delhi.
10. Personal office of District Judge – VIII, Rohini Court Complex, Delhi.
11. Notice Boards, Tis Hazari, Patiala House, Karkardooma, Dwarka and Rohini Court Complexes, Delhi / New Delhi.
12. The Secretary, Bar Associations, Tis Hazari, Patiala House, Karkardooma, Dwarka and Rohini Court Complexes, Delhi / New Delhi.
13. The Website Committee (Hindi / English), Tis Hazari Court, Delhi.

Bimla
DISTRICT JUDGE - VIII 9.2.10
ROHINI COURT COMPLEX : DELHI

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